

FIR No. 174/12
PS Mayapuri
State Vs. Rajeev
(At 12 noon)

27.07.2020(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID
919211305)

Present: None for the State despite the fact that Ld. APP for the State has been intimated through Whatsapp on his mobile phone by Ahlmad Sh. Ravi khatri.
Ld. Counsel Sh. S. D. Tiwari for the accused.

Adjournment is sought by Ld. counsel for the accused on the ground that he wishes to file one application u/s 311 Cr. PC. Let the same be filed during the course of the day on court's e-mail ID i.e. mm03west@gmail.com.

At request of Ld. counsel, put up for further proceedings on 28.07.2020.


(Pankaj Arora)
MM-03(West)/THC/Delhi
27.07.2020

FIR No. 192/13
State Vs. Sameer Minz
PS Maya puri
27.07.2020

(PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING NO.
919211305)

Present: None for the State despite the fact that Ld. APP for the State has been intimated through Whatsapp on his mobile phone by Ahlmad Sh. Ravi khatri.

Complainant is also not present.

Both the accused persons in persons with Ld. Counsel, Sh. Dev Dutt Sharma (physically present in the Court).

Issue court notice to the complainant for NDOH.
Put up for hearing on the point of sentence on 06.08.2020.


(Pankaj Arora)
MM-03(West)/THC/Delhi
27.07.2020